



भारतीय दिवाला और शोधन अधिनियम बोर्ड
Insolvency and Bankruptcy Board of India



SUBHARTI
UNIVERSITY
Approved by UGC
When Education is a Passion



WORKSHOP-CUM-TRAINING PROGRAMME

on

"Insolvency and Bankruptcy Code, 2016"

at

Sardar Patel Auditorium, Swami Vivekanand Subharti University, Meerut
on 20th February, 2023



वसुधैव कुटुम्बकम्
ONE EARTH - ONE FAMILY - ONE FUTURE

Minute to Minute Programme

S.No	Speaker	Session
1	Dias Formation	10:00-10:03a.m.
2	Welcome of Guests	10:03-10:07a.m.
3	Lamp Lighting Ceremony	10:07-10:10 a.m.
4	Prof. (Dr.) Vaibhav Goel Bhartiya Dean, Faculty of Law Swami Vivekanand Subharti University	Introduction & Welcome Address 10:10-10:35 a.m.
5	Shri. D.P.Semwal Principal Commissioner of Income Tax, Ministry of Finance, Government of India	Relevance of IBC Regime 10:35-10:55 a.m.
6	Mr. Rajesh Kumar Gupta CGM, Insolvency and Bankruptcy Board of India, New Delhi	Overview of IBC, 2016 10:55-11:55 a.m.
BREAK (10 mins)		
7	Mr. Alok Kumar Kuchhal, Insolvency Professional, Insolvency and Bankruptcy Board of India, New Delhi	Recent Amendments in the IBC 12:05- 12:35 p.m.
		Opportunities for students in the Insolvency Ecosystem 12:35-01:05 p.m.
8	Prof. (Dr.) R.K Ghai Dean, Faculty of Management & Commerce MBA, Ph.D in Financial Management	Address by Prof. Ghai 01:05 – 01:20p.m.
9	Justice Rajesh Chandra Director, Faculty of Law	IBC and economic growth 01:20-01:35 p.m.
10	Maj Gen (Dr.) G.K. Thapliyal Hon'ble Vice Chancellor Swami Vivekanand Subharti University	Presidential Address 01:35-01:45 a.m.
11	Vote of Thanks	01:45-01:50 p.m.
NATIONAL ANTHEM		